NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1157/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Rubicon Formulations Pvt.Ltd.

V/s.

MCPL Private LImited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. A JAY KUMAR Practising Company
Secretary
For Applicant

Langa Raman Bracksup Company
Amely

Leverany

Levera

ORDER CP No.1157/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR Member (Judicial)